

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CUBATICS PRROCESSORS INDIA PRIVATE LIMITED IS CURRENTLY INVOLVED
IN POWER GENERATION AND WAS EARLIER INTO PRODUCTION & SALE OF PSF
INDUSTRY AT SURAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Cubatics Prrocessors India Private Limited CIN:U17120GJ2008PTC052714 PAN: AABCJ9389D
2.	Address of the registered office	B-25 Gujarat Eco Textile Par N.H. No. 8, At & Po. Palsana, Surat, Gujarat- 394315
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Wind Power Project at Ratdi-7, Ratadi Village, Porbandar District, Gujarat
5.	Installed capacity of main products/ services	2100 Kilowatt
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	NIL Employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail id: resolution.cubatics@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail id: resolution.cubatics@gmail.com
10.	Last date for receipt of expression of interest	9 th June 2025
11.	Date of issue of provisional list of prospective resolution applicants	12 th June 2025
12.	Last date for submission of objections to provisional list	17 th June 2025
13.	Date of issue of final list of prospective resolution applicants	20 th June 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23 rd June 2025
15.	Last date for submission of resolution plans	23 rd July 2025
16.	Process email id to submit Expression of Interest	resolution.cubatics@gmail.com

Sd/-

CA IP Pankaj Bhattad

Resolution Professional

In the matter of Cubatics Pprocessors India Private Limited

IBBI Registration No. IBBI/IPA-001/IP-P-02841/2023-2024/14362

AFA Valid Upto: 31/12/2025

Address: Unit No. 605, 6th Floor, Sunteck Crest, Mukund Nagar, Andheri Kurla Road, Andheri (E), Mumbai- 400 059

Date: 24/05/2025

Place: Mumbai